

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 409
TO BE ANSWERED ON JULY 24, 2023**

GAP IN HOUSING DEMAND ASSESSMENT IN PMAY-U

NO. 409. SHRI MASTHAN RAO BEEDA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that at present, actual demand for housing under PMAY-U stands at 1.23 crore;
- (b) whether it is also a fact that initial figure for housing shortage was based on estimates whereas scheme is demand driven;
- (c) whether Government has conducted impact assessment survey to gauge if there could be any other reasons for this gap;
- (d) whether Government considered that homeless people might not have availed its benefits due to non-fulfilment of eligibility conditions or requirement of land; and
- (e) whether Government has considered amending scheme or formulating another scheme to provide housing for urban poor?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including homeless people. PMAY-U adopts a demand driven approach wherein States/Union Territories (UTs) have conducted demand survey through their Urban Local Bodies (ULBs)/implementing agencies in their respective jurisdictions, based on eligibility criteria. Government of India has not fixed any target for construction of houses under the scheme. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Against the validated demand of 1.12 crore houses, as on date, 118.90 lakh houses have been sanctioned by the Ministry based on the project proposals

submitted by States/UTs, out of which 112.22 lakh have been grounded and 75.31 lakh have been completed/delivered to the beneficiaries.

(d) & (e): All four verticals of the scheme i.e., BLC, AHP, ISSR and CLSS are open to the States/UTs as well as for the beneficiaries to choose from, based on their suitability. The selection of beneficiaries under BLC/AHP/ISSR vertical is done by respective State/UT as per scheme guidelines based on the following criteria:

- i. Not owning pucca house in his/her name or any other family member's name, anywhere in India.
- ii. Belonging to Economically Weaker Section (EWS) with annual household income of up to ₹3 lakh.
- iii. Ownership of land to avail benefit under BLC vertical

For transparent selection of beneficiaries, scrutiny of beneficiaries is done at multiple levels in the States/UTs for approval. Selection of beneficiaries under BLC/ISSR vertical is done at the initial stage of project formulation. Under the AHP vertical, the beneficiaries are shortlisted through a transparent allotment process by the implementing agencies after start of construction work at site. Further, the scheme has been extended till 31st December 2024, except CLSS vertical, without changing its funding pattern and implementation methodology to complete all houses sanctioned under the scheme.
